

## Annexure-1

Name of the corporate debtor: MOHOTA INDUSTRIES LIMITED ; Date of commencement of CIRP 30/8/2021 ( But the order uploaded on 08/11/2021)  
of creditors as on: 12/04/2022

List

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State bank of India	11/11/2021	53,23,94,491	45,60,51,549	Finance Limit			no			29,353	7,63,13,589	Amount taken from books of accounts of the Corporate Debtor. Penal Interest charged is yet to be reconciled	
2	Bank of India	17/11/2021	27,76,81,604	26,61,20,730	Finance Limit			no			14,25,000	1,01,35,874	Amount taken from books of accounts of the Corporate Debtor. Penal Interest charged is yet to be reconciled. NFB limit not considered.	
	<b>TOTAL</b>		<b>81,00,76,095</b>	<b>72,21,72,279</b>							<b>14,54,353</b>	<b>8,64,49,463</b>		